

NATIONAL COMPANY LAW TRIBUNAL  
PRINCIPAL BENCH  
NEW DELHI

C.P NO. 1/2009  
CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR  
Hon'ble President







SH. S. K. MOHAPATRA  
Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 5.08.2016

NAME OF THE COMPANY: Union of India  
V/s.

M/s. Satyam Computer Services Ltd. & Ors.


SECTION OF THE COMPANIES ACT: 388B

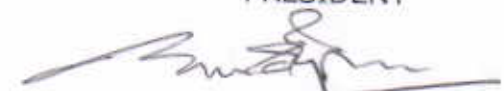
S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1.	Deepmala Indora, AD(Law)		3F10	} 
2.	Lokesh Sukhwani, Consultant(Law)		"	
3.	T. SRINIVASA MURTHY, ADV		R 5, 8-10	
4.	K Ramakrishna Nagu		R-13	
5.	MRITYUNJAI SINGH FOR S. UDAYA K. SAGAR		R-2 R-3	
6.	MOAZZAM KHAN ALIPAL BANERJEE BRIJESH KUMAR Achvs.		R-4	
7.	K. R. Anand, Adv.		R 6 & 7	

P. T. O.

### Order

On behalf of the Learned Counsel, Mr Sanjay Jain ASG, a request has been made on the ground that he is held up in the Hon'ble High Court. Accordingly the matter is deferred to 14<sup>th</sup> September 2016. In the meanwhile, additional set of Paper Book shall be filed as per the directions issued by NCLT.

  
CHIEF JUSTICE M.M. KUMAR)  
PRESIDENT

  
(S.K. MOHAPATRA)  
MEMBER (T)

5<sup>th</sup> August 2016  
(A.K. Arora)